

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3029
ANSWERED ON:14.03.2000
ALLOTMENT OF GOVERNMENT ACCOMMODATION
RAMJI MANJHI

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether employes of Delhi Government are eligible for allotment of Government accommodation allotted by Directorate of Estates;
- (b) if so, the details thereof;
- (c) whether there is a disparity in allotting the Government accommoation to the employees of Delhi Government by the Directorate of Estates; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BANDARU DATTATREYA)

(a)to(d): The employees working in the offices of Delhi Government (Govt. of NCT of Delhi), which have been specifically declared eligible as such, are eligible for allotment of General Pool accommodation in Delhi administered by the Directorate of Estates. Since the Delhi Administration has its own substantial pool of accommodation, the allotment of General Pool accommodation to an employee of Govt. of NCT of Delhi is made subject to the condition that no officer junior to him has been allotted accommodation from the departmental pool of Delhi Administration.